

HIGH COURT OF DELHI: NEW DELHI

No. 01/RG/DHC/2021
Dated: 14.01.2021

OFFICE ORDER

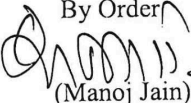
**SUBJECT: EXTENSION OF PRESENT SYSTEM OF HEARING OF MATTERS
BEFORE DELHI HIGH COURT TILL 20.02.2021.**

In continuation of this Court's Office Orders No.418/RG/DHC/2020 dated 27.08.2020 and No.577/RG/DHC/2020 dated 24.11.2020, in view of the decline in the intensity of spread of Covid-19 pandemic in the NCT of Delhi, Hon'ble the Full Court has been pleased to order that 11 Benches of this Court [2 Division Benches, 3 Single-Benches (Civil Side), 3 Single-Benches (Criminal Side) and 3 Original Jurisdiction (Civil)] shall hold physical Courts w.e.f. 18.01.2021, while the remaining Benches shall continue to take up the matters through Video Conferencing as per the roster to be notified on the website of this Court. It has further been ordered that all the Benches shall continue to take up the matters as per the existing arrangement including the cases instituted in the years 2018, 2019 and 2020. It has further been ordered that the other pending routine/non-urgent matters listed before this Court from 18.01.2021 to 20.02.2021 be adjourned *en bloc* to the following dates: -

S No	Date already fixed	New Date of Hearing
1	18.01.2021 (Monday)	05.03.2021 (Friday)
2.	19.01.2021 (Tuesday)	08.03.2021 (Monday)
3.	21.01.2021 (Thursday)	09.03.2021 (Tuesday)
4.	22.01.2021 (Friday)	10.03.2021 (Wednesday)
5.	25.01.2021 (Monday)	12.03.2021 (Friday)
6.	27.01.2021 (Wednesday)	15.03.2021 (Monday)
7.	28.01.2021 (Thursday)	16.03.2021 (Tuesday)
8.	29.01.2021 (Friday)	17.03.2021 (Wednesday)
9.	30.01.2021 (Saturday)	06.03.2021 (Saturday)
10.	01.02.2021 (Monday)	18.03.2021 (Thursday)
11.	02.02.2021 (Tuesday)	19.03.2021 (Friday)
12.	03.02.2021 (Wednesday)	22.03.2021 (Monday)
13.	04.02.2021 (Thursday)	23.03.2021 (Tuesday)
14.	05.02.2021 (Friday)	24.03.2021 (Wednesday)
15.	06.02.2021 (Saturday)	20.03.2021 (Saturday)
16.	08.02.2021 (Monday)	25.03.2021 (Thursday)
17.	09.02.2021 (Tuesday)	26.03.2021 (Friday)
18.	10.02.2021 (Wednesday)	05.04.2021 (Monday)
19.	11.02.2021 (Thursday)	06.04.2021 (Tuesday)
20.	12.02.2021 (Friday)	07.04.2021 (Wednesday)
21.	15.02.2021 (Monday)	08.04.2021 (Thursday)
22.	16.02.2021 (Tuesday)	09.04.2021 (Friday)
23.	17.02.2021 (Wednesday)	12.04.2021 (Monday)
24.	18.02.2021 (Thursday)	13.04.2021 (Tuesday)
25.	19.02.2021 (Friday)	14.04.2021 (Wednesday)
26.	20.02.2021 (Saturday)	17.04.2021 (Saturday)

All the Courts of Joint Registrars (Judicial) shall hold physical courts and courts through video conferencing, as per roster to be notified, on alternate day basis w.e.f. 18.01.2021. They shall also start recording evidence in all the cases.

The Advocates, litigants and other visitors to the High Court Complex are also requested to strictly adhere to the norms of social distancing and other Covid-19 related guidelines issued by Central/State Government.

By Order

(Manoj Jain)
Registrar General

Endst. No. 2-34 /RG/DHC/2021

Dated: 14.01.2021.

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. All District & Sessions Judges, Delhi.
10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
14. The Commissioner of Police, Delhi Police, Delhi.
15. The Director (Academics), Delhi Judicial Academy, Delhi.
16. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
26. Joint Registrar-cum- Secretary to Hon'ble the Chief Justice/ All Registrars/OSDs/Coordinator (DIAC).
27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
28. The Deputy Registrar-cum-P.A. to Registrar General.
29. Private Secretaries to all Hon'ble Judges.
30. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
31. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
32. Copy to be displayed on the Notice Board.
33. Guard file.